## Inclusion of Rayee and Gurund castes in the list of ST

†3472. SHRI SAMAN PATHAK: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether there is any proposal to include Rayee and Gurund castes, of people speaking Nepali language, in the list of Scheduled Tribes;
  - (b) if so, the details thereof; and
  - (c) the number of these castes in the country?

THE MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH): (a) to (c) The proposals for inclusion of Rayee and Gurund castes in the list of Scheduled Tribes have not been received. However, the proposals for inclusion of Khombu (Rai)/Rai and Gurund communities in the ST list of Sikkim and West Bengal have been received from the State Governments of Sikkim and West Bengal respectively.

The proposals have been processed as per the approved modalities.

## Relief policy for tribals in Andhra Pradesh

- 3473. SHRI S.M. LALJAN BASHA: Will the Minister of TRIBAL AFFAIRS be pleased to state:
- (a) whether the latest modified relief policy will apply to more than one lakh tribals who will be displaced due to Polavorm Dam in Andhra Pradesh;
- (b) whether Government have identified the number of tribals involved in this massive displacement by name and by village;
- (c) whether the specific individual needs of such tribals have been taken into consideration;
- (d) the directions given to Andhra Pradesh Government to fulfill them; and
  - (e) the reaction of Andhra Pradesh Government thereto?

THE MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH): (a) The existing National Policy on Resettlement and Rehabilitation (NPRR) for foriginal notice of the question was received in Hindi.